

**OPPOSITION HEARING BOARD FROM 16/11/2022 TO 30/11/2022
FOR THE MONTH OF NOVEMBER, 2022**

Date: 16/11/2022

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	232462	1312141	SAMIR KUMAR DAN vs USHA CHANDRASHEKAR
2	717980	1416120	SHUKLA TRADE MARK COMPANY vs W. S. KANE & CO.
3	710995	1313273	CALCUTTA CEMENT PVT.LTD vs K & S PARTNERS
4	239125	1295866	D.P. AHUJA & CO vs TAJ TRADE MARK AGENCY
5	170602	1127892	C. J. ASSOCIATES vs S. MAJUMDAR & CO
6	918123	3288136	GLOW WELL vs ANAND AND ANAND
7	195055	1314795	SHUKLA TRADE MARK COMPANY vs THE CALCUTTA TRADE MARK CO
8	202262	1325429	SHUKLA TRADE MARK COMPANY vs TRADE MARK REGISTRATION BUREAU
9	714990	1317096	SKYLINE vs DELHI REGISTRATION SERVICES
10	208605	1277749	S. MAJUMDAR & CO vs TRISTAR CREATIVE PVT.LTD. (Opponent)
11	204338	1280013	KOLKATA TRADE MARK SERVICE vs SHUKLA TRADE MARK COMPANY
12	713715	1474832	DASWANI & DASWANI vs TRADE MARK REGISTRATION BUREAU
13	261698	1482095	BISWAJIT SARKAR, ADVOCATE. Vs SURESH & CO.

14	261699	1482102	BISWAJIT SARKAR, ADVOCATE. Vs SURESH & CO.
15	715451	1450563	S. MAJUMDAR & CO. vs AZB & PARTNERS
16	723874	1483139	TRADE MARK REGISTRATION BUREAU. Vs LOYAL REGISTRATION SERVICES.
17	713168	1440700	DASWANI & DASWANI. Vs S. MAJUMDAR & CO.
18	725636	1495566	D. P. AHUJA & CO. vs LALL LAHIRI & SALHOTRA
19	724598	1476194	EMAMI LIMITED vs ANAND AND ANAND.
20	728761	1475942	D. SEN & CO. vs S.S. DATTA & ASSOCIATES
21	716696	1471092	SENGUPTA & ASSOCIATES vs S. MAJUMDAR & CO.
22	726949	1414968	ASHOKA TRADE MARKS CO. Vs MIRZA INTERNATIONAL LTD
23	260377	1500953	C. J. ASSOCIATES. Vs A.V. NATHAN ASSOCIATES.
24	261835	1456894	D. SEN & CO. vs AL QAISER TOBACCO PVT. LTD.
25	261641	1500578	S. MAJUMDAR & CO. vs VIJAY R. DODEJA
26	260272	1474192	KPLM & CO. vs SKYLINE.
27	259448	1486540	D. SEN & CO. vs ASHOKA TRADE MARKS CO.
28	260026	1441984	NATIONAL TRADE & TECHNO vs TRADE MARK REGISTRATION SERVICES
29	261540	1455105	SENGUPTA & ASSOCIATES. Vs DELHI REGISTRATION SERVICES

30	260376	1500952	C. J. ASSOCIATES. Vs A.V. NATHAN ASSOCIATES.
31	260257	1491913	SHUKLA TRADE MARK COMPANY. Vs KOLKATA TRADE MARK SERVICE
32	262327	1415060	TRADE MARK REGISTRATION BUREAU. Vs LEXMOTION

Date: 17/11/2022

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	114605	1021921	KOLKATA TRADE MARK SERVICE vs THE CALCUTTA TRADE MARK CO
2	173244	1121219	L.S.DAVAR & CO vs CHANDRAKANT M JOSHI
3	242870	1127516	S.MAJUMDAR & CO vs ASIAN PATENT BUREAU
4	150566	1123000	KOLKATA TRADE MARK SERVICE vs DELHI REGISTRATION SERVICE
5	221864	1004086	TRADE MARK REGISTRATION BUREAU vs RAJASTHAN TRADE MARK CO.
6	209421	1118452	D. SEN & CO. vs K&S PARTNERS
7	714313	1162861	DIPAK DAS, ADVOCATE vs KHAITAN & CO LLP
8	710694	997487	S. MAJUMDAR & CO vs L.S. DAVAR & CO.
9	260878	1009461	L.S. DAVAR & CO. vs M. P. MIRCHANDANI & CO.
10	220574	1155707	S MAJUMDAR & CO vs VISHESH & ASSOCIATES
11	197077	1091105	CHITARANJAN KUMAR TARBEY vs TRADE MARK REGISTRATION BUREAU

12	198201	1098107	DASWANI & DASWANI vs LALJI ADVOCATES
13	259323	1265445	CHANDRAKANT M. JOSHI vs C. J. ASSOCIATES.
14	260649	1265159	S. MAJUMDAR & CO. vs TRIPURA SPICES COMPANY
15	260833	1300393	D. P. AHUJA & CO. vs RELIANCE RETAIL LTD
16	259362	1269284	D. SEN & CO. vs CHAKRABORTY & ASSOCIATES
17	259324	1265446	CHANDRAKANT M. JOSHI vs C. J. ASSOCIATES.
18	259322	1265444	CHANDRAKANT M. JOSHI vs C. J. ASSOCIATES.
19	262519	1320431	TRADE MARK REGISTRATION BUREAU. Vs PURI & PURI (ADVOCATES
20	260829	131791	KOLKATA TRADE MARK SERVICE vs S.K. BIDI COMPANY
21	260650	1265158	S. MAJUMDAR & CO. vs TRIPURA SPICES COMPANY
22	233560	1307512	SHUKLA TRADE MARK COMPANY. Vs SUPREME ALLOYS PVT.LTD.
23	247416	1312080	ARSS LEGAL vs LALL & SETHI.
24	260137	1285219	SHUKLA TRADE MARK COMPANY. Vs L.S. DAVAR & CO.
25	262517	1320429	TRADE MARK REGISTRATION BUREAU. Vs PURI & PURI (ADVOCATES
26	260979	1291648	KOLKATA TRADE MARK SERVICE. Vs DASWANI & DASWANI.
27	260425	1278340	KOLKATA TRADE MARK SERVICE vs D. SEN & CO.

28	261737	1292946	D. P. AHUJA & CO. vs G.S. RIJHWANI & CO.
29	260155	1321260	KOLKATA TRADE MARK SERVICE. Vs KPLM & CO.
30	260073	1267424	SHUKLA TRADE MARK COMPANY. Vs KAY PRODUCTS (INDIA)
31	260273	1474191	KPLM & CO. vs SKYLINE.
32	261024	1499789	TRADE MARK REGISTRATION BUREAU. Vs DASWANI & DASWANI.

Date:21/11/2022

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	719989	1457692	D. SEN & CO. vs SAIKRISHNA & ASSOCIATES
2	718506	1490070	D. SEN & CO. vs SAIKRISHNA & ASSOCIATES
3	882029	2337773	D. SEN & CO. Vs MOHAN ASSOCIATES.
4	262241	1487655	D. SEN & CO. vs GOODWILL REGISTRATION SERVICE
5	714980	1424690	SUJATA CHAUDHRI IP ATTORNEYS vs ARISTO PHARMACEUTICALS PVT. LTD.
6	719988	1457691	D. SEN & CO. vs SAIKRISHNA & ASSOCIATES
7	259758	1010787	YUSUF BHAI TAIYABALI (Proprietor) vs LALL LAHIRI AND SALHOTRA
8	262836	2353271	SURESH & CO. vs SALAMATRAI MADHYANI

9	910007	3322226	S. MAJUMDAR & CO. vs THE APEX COMPANY
10	262301	995127	S. MAJUMDAR & CO vs N.D. KUNDU & SONS
11	259325	1059607	ITC LIMITED vs REMFREY & SAGAR
12	261347	1021880	ITC LIMITED vs TRADE MARK REGISTRATION BUREAU
13	907732	3602608	SUNIL KUMAR SINGH vs HIRAL C. JOSHI.
14	913381	3612888	NITIN BHASIN vs SUN PHARMACEUTICAL INDUSTRIES LIMITED
15	716644	1129263	S. MAJUMDAR & CO. vs TRADESAFE.
16	166519	1087477	D. P. AHUJA & CO. vs G.S.RIJHWANI & CO.
17	906238	3550501	SAGAR CHANDRA & ASSOCIATES vs GROSER & GROSER.
18	167607		D.SEN & CO. vs LALJI ADVOCATES
19	172765	1154090	D.SEN & CO. Vs L.S.DAVAR & CO.
20	179241	993687	DEPENNING AND DEPENNING vs PRATHIBA M. SINGH
21	216224	993392	L.S. DAVAR & CO vs SHUKLA TRADE MARK COMPANY
22	723116	1483139	TRADE MARK REGISTRATION BUREAU. Vs MANGLA REGISTRATION SERVICE.
23	724138	1495565	D. P. AHUJA & CO. vs WORLDWIDE REGISTRATION BUREAU.
24	232471	1074212	CHAKRABORTY & ASSOCIATES vs TRADE MARK REGISTRATION BUREAU

25	829807	2396363	BISWAJIT SARKAR, ADVOCATE. Vs VISHESH AND ASSOCIATES
26	262680	1071460	KRISHNA TRADE MARK BUREAU vs L.S. DAVAR & CO.
27	192888	1116724	L.S. DAVAR & CO. vs BHAGWATI & CO.
28	152357	1162739	S. MAJUMDAR & CO. Vs TRADE MARK REGISTRATION BUREAU
29	152357	1162739	S. MAJUMDAR & CO. vs TRADE MARK REGISTRATION BUREAU
30	219948	1132009	ABHOYESH PANDA vs SHREE RAJMOTI INDUSTRIES
31	731500	1359571	KOLKATA TRADE MARK SERVICE vs TRADE MARK REGISTRATION BUREAU
32	205653	1302900	SHUKLA TRADE MARK COMPANY, vs JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA

Date:22/11/2022

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	268091	2144329	DELHI REGISTRATION SERVICES vs TAJ TRADE MARK
2	263571	2186481	IDEAL TRADE MARK SERVICES. Vs DELHI REGISTRATION SERVICES
3	886130	2186480	IDEAL TRADE MARK SERVICES. Vs DELHI REGISTRATION SERVICE.
4	897894	2586040	SOUMITA GHOSH, ADVOCATE vs C. J. ASSOCIATES.
5	199415	1118736	DEPENNING & DEPENNING vs DELHI REGISTRATION SERVICE
6	177495	1160688	D.SEN & CO. vs MADAMSER & CO.

7	226753	1289265	KOLKATA TRADE MARK SERVICE vs ASTIK PRASAD SAH
8	201474	1302238	SHUKLA TRADE MARK COMPANY vs LALL LAHIRI AND SALHOTRA.
9	260748	131819	TRADE MARK REGISTRATION BUREAU. Vs DASWANI & DASWANI.
10	260146	1618437	S. MAJUMDAR & CO. vs KOLKATA TRADE MARK SERVICE
11	261261	1050369	DELHI REGISTRATION SERVICES vs SHIV KUMAR SUSHIL KUMAR TEA ENTERPRISES (P) LTD.
12	236227	1051528	KOLKATA TRADE MARK SERVICE vs D. SEN & CO.
13	226290	1061931	S. MAJUMDAR & CO vs ANAND & ANAND
14	260143	1065515	D. P. AHUJA & CO. vs S. MAJUMDAR & CO.
15	780372	1921120	VICTOR MOSES & CO. vs ANAND AND ANAND.
16	718502	1447761	S.S. DATTA & ASSOCIATES vs ANAND AND ANAND.
17	260149	1618441	S. MAJUMDAR & CO. vs KOLKATA TRADE MARK SERVICE
18	260153	1566802	D. P. AHUJA & CO. vs UNITED OVERSEAS TRADE MARK CO.
19	198302	1280886	DEPENNING & DEPENNING vs MADAMSER & CO.
20	718151	1416120	SHUKLA TRADE MARK COMPANY. Vs C. VENKATASUBRAMANIAM.
21	720003	1502371	S.S. DATTA & ASSOCIATES vs SHUKLA TRADE MARK COMPANY
22	725500	1437413	SURANA & SURANA INTERNATIONAL ATTORNEYS. (Agent) vs Y. J. TRIVEDI & CO.

23	714203	1478716	TRADE MARK REGISTRATION BUREAU. Vs M.P.MIRCHANDANI & CO.
24	719879	1450563	S. MAJUMDAR & CO vs DE PENNING & DE PENNING
25	725501	1437413	SURANA & SURANA INTERNATIONAL ATTORNEYS vs Y. J. TRIVEDI & CO
26	724150	1513875	D. P. AHUJA & CO vs R.K. DEWAN & CO
27	718982	1440704	DASWANI & DASWANI vs DELHI REGISTRATION SERVICES
28	729083	1504276	KAILASH CHAND AGARWAL (Proprietor) vs LALJI ADVOCATES
29	715246	1429472	D. SEN & CO. vs NATIONAL TRADE MARK CO.
30	725312	1513534	DASWANI & DASWANI vs V.GOPALAKRISHNA,ADVOCATE
31	724516	1473608	S. MAJUMDAR & CO vs MEDLEY PHARMACEUTICALS LIMITED
32	719865	1512680	S. MAJUMDAR & CO. Vs THE ACME COMPANY

Date:23/11/2022

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	239422	1246944	DASWANI & DASWANI. Vs TRADE MARK REGISTRATION BUREAU
2	170868	1168286	S.MAJUMDAR vs PURI TRADE MARK CO.
3	259220	1174175	SENGUPTA & ASSOCIATES vs DATTA & ASSOCIATES

4	235546	1224130	S.MAJUMDAR & CO. vs Y.J.TRIVEDI & COMPANY
5	226607	1173690	D.SEN & CO. vs DELHI REGISTRATION SERVICE
6	168709	1083987	SANDIP AGARWAL & CO. vs ASIAN PATENT BUREAU
7	259316	1147310	TRADE MARK REGISTRATION BUREAU. Vs DASWANI & DASWANI.
8	259756	476093	S. MAJUMDAR & CO. vs L.S. DAVAR & CO.
9	254538	1050143	D. SEN & CO. vs ZODIAC RUBBER INDUSTRIES (P) LTD
10	260287	1087958	SINCHITA KANJILAL, vs MOHINI MOHAN KANJILAL &SON
11	262516	1077199	TRADE MARK REGISTRATION BUREAU. Vs PURI & PURI (ADVOCATES)
12	260851	1038135	D. SEN & CO. vs M. J. CHAWLA.
13	260465	1119658	D. SEN & CO. vs DASWANI & DASWANI.
14	260374	1489572	C. J. ASSOCIATES. Vs A.V. NATHAN ASSOCIATES.
15	260373	1489571	C. J. ASSOCIATES. Vs A.V. NATHAN ASSOCIATES.
16	260375	1491983	C. J. ASSOCIATES. Vs A.V. NATHAN ASSOCIATES.
17	261071	1442539	SHUKLA TRADE MARK COMPANY. Vs A. SHUNGLU & CO.
18	260240	1495448	TAJ TRADE MARK PVT. LTD. Vs DASWANI & DASWANI.
19	260581	1468498	S. MAJUMDAR & CO. vs REMFY & SAGAR

20	260582	1468498	S. MAJUMDAR & CO. Vs REMFY & SAGAR
21	719867	1512687	S. MAJUMDAR & CO vs THE ACME COMPANY
22	713391	1451207	D.P. AHUJA & CO. vs MADAMSER & CO.
23	715391	1510394	DASWANI & DASWANI vs TRADE MARK PROTEC COMPANY
24	716643	1453413	L.S. DAVAR & CO vs USHA A. CHANDRASEKHAR
25	720267	1463035	DASWANI & DASWANI vs CHANDRAKANT M JOSHI
26	715766	1448063	S. MAJUMDAR & CO. vs DELHI REGISTRATION SERVICES
27	718996	1417690	S. MAJUMDAR & CO vs UNITED LEGAL SERVICES
28	721309	1487958	AKANSHA HAIR AND SKIN CARE HERBAL UNIT PVT.LTD. Vs USHA A. CHANDRASEKHAR
29	717362	1480064	GOODWILL REGISTRATION SERVICE vs KOLKATA TRADE MARK SERVICE
30	713606	1412990	S. MAJUMDAR & CO vs DASWANI & DASWANI
31	723531	1482514	SHUKLA TRADE MARK COMPANY vs REMFY & SAGAR
32	721149	1446551	A.K. GANDHI, ADVOCATE vs MANMOHAN SINGH & ASSOCIATES
Date: 24/11/2022			
S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME

1	715248	1417690	S.MAJUMDAR & CO. vs ARJUN T. BHAGAT & CO.
2	721152	1505672	SK. BABLU vs DELHI REGISTRATION SERVICES
3	732508	1443635	S. MAJUMDAR & CO vs SEN - OBEROI.
4	723795	1501689	TRADE MARK REGISTRATION BUREAU vs ANA LAW GROUP
5	714291	1495611	RENE FOODS PVT.LTD. (Proprietor) vs D. SEN & CO. (Agent)
6	715502	1484962	S.ASHOK KUMAR PRUSTY (Proprietor) vs THE KOTTAY. (Agent)
7	715076	1453171	S.S. DATTA & ASSOCIATES vs ASHOKA TRADE MARKS CO.
8	733440	1442681	L.S. DAVAR & CO vs THE ACME COMPANY
9	719098	1426106	D. P. AHUJA & CO vs ANAND AND ANAND
10	725499	1437413	SURANA & SURANA INTERNATIONAL ATTORNEYS vs Y. J. TRIVEDI & CO.
11	713916	1468059	L.S. DAVAR & CO. Vs VISHESH & ASSOCIATES.
12	716609	1456110	SKYLINE vs INDIAN TRADE MARKS CO
13	714281	1420052	DASWANI & DASWANI. Vs CHANDRAKANT M. JOSHI
14	716195	1467455	S. MAJUMDAR & CO. vs MAYNA BIRI FACTORY
15	728651	1544063	DEPENNING & DEPENNING. Vs ARJUN T. BHAGAT & CO.
16	728651	1544063	L.S.DAVAR & CO. vs A.R.SHAH & CO

17	718959	1462793	SKYLINE. Vs Y. J. TRIVEDI & CO.
18	717889	1412754	S. MAJUMDAR & CO. vs ANAND AND ANAND.
19	717520	1492623	KOLKATA TRADE MARK SERVICE. Vs LALJI ADVOCATES
20	716048	1446943	D. SEN & CO. vs FATEHCHAND C. SHAH & CO.
21	715676	1517403	S. MAJUMDAR & CO. vs V. VEERARAGHAVAN, ADVOCATE.
22	202816	1193406	S. MAJUMDAR & CO. vs SHUKLA TRADE MARK COMPANY,
23	195587	1282142	KOLKATA TRADE MARK SERVICE vs MAHTTA & CO.
24	715767	1452058	KHAITAN & CO LLP vs DELHI REGISTRATION SERVICES
25	714440	1456220	D. P. AHUJA & CO. vs L.R. SWAMI CO.
26	718993	1475990	D. P. AHUJA & CO. vs TRADE MARK PROTEC COMPANY.
27	715390	1502371	S.S. DATTA & ASSOCIATES vs SHUKLA TRADE MARK COMPANY.
28	719872	1491602	SHUKLA TRADE MARK COMPANY, vs UNITED OVERSEAS TRADE MARK CO.
29	712825	1428618	DASWANI & DASWANI. Vs TRADE MARK PROTEC COMPANY.
30	713366	1441750	TRADE MARK REGISTRATION BUREAU. Vs CHAKRABORTY & ASSOCIATES
31	720740	1492579	L.S. DAVAR & CO. vs INDIAN TRADE MARKS CO.
32	206502	1282510	L.S.DAVAR & CO. vs INTERNATIONAL TRADE MARK BUREAU

Date: 28/11/2022

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	718396	1502361	S.S.DATTA & ASSOCIATES vs DELHI REGISTRATION SERVICE
2	725818	1515155	L.S. DAVAR & CO. vs LALJI ADVOCATES
3	723368	1507166	JIWANRAM SHEODUTTRAI INDUSTRIES PVT.LTD. Vs D. SEN & CO.
4	737019	1481734	SHUKLA TRADE MARK COMPANY. Vs ANAND AND ANAND
5	724194	1503824	D. SEN & CO vs CHANDRAKANT M JOSHI
6	726712	1510129	VARIKASERY & VARIKASERY vs JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA
7	724536	1470206	S. MAJUMDAR & CO vs ANAND AND ANAND
8	719050	1450389	SAMIR KUMAR DAN, ADVOCATE vs W. S. KANE & CO.
9	714284	1467469	UNITED LEGAL SERVICES vs CHANDRAKANT M. JOSHI
10	716061	1446943	D. SEN & CO vs MANGLA REGISTRATION SERVICE
11	729657	1557732	S. MAJUMDAR & CO vs L.R. SWAMI CO
12	735344	1564740	D. SEN & CO vs WARDEX PHARMACEUTICALS PVT LTD
13	714733	1468403	D. SEN & CO. vs MANGLA REGISTRATION SERVICE.

14	731411	1484734	A. SHUNGLU & CO. vs SHUKLA TRADE MARK COMPANY.
15	720292	1448552	JEETEN KUMAR DHAL, ADVOCATE vs LALJI ADVOCATES
16	719097	1426106	D. P. AHUJA & CO. vs ANAND AND ANAND.
17	723435	1517507	SHUKLA TRADE MARK COMPANY. Vs ANAND AND ANAND.
18	715798	1459082	S.S.DATTA & ASSOCIATES vs INTERNATIONAL TRADE MARKS BUREAU.
19	719882	1456690	DE PENNING & DE PENNING. Vs D. P. AHUJA & CO.
20	735466	1448678	D. P. AHUJA & CO. vs R.K. DEWAN & CO.
21	720017	1455277	S. MAJUMDAR & CO. vs ANAND AND ANAND.
22	721086	1488197	D. P. AHUJA & CO. vs D. SEN & CO.
23	715799	1479498	SHUKLA TRADE MARK COMPANY. Vs ARJUN T. BHAGAT & CO.
24	725490	1513875	D. P. AHUJA & CO. vs R.K. DEWAN & CO.
25	727247	1502620	GOODWILL REGISTRATION SERVICE vs A.V. NATHAN ASSOCIATES.
26	726489	1508167	E. S. GODFREY & SON. Vs D. P. AHUJA & CO.
27	718517	1506515	IDEAL TRADE MARK SERVICES. Vs MANGLA REGISTRATION SERVICE.
28	732484	1486077	KOLKATA TRADE MARK SERVICE. Vs DASWANI & DASWANI.

29	259367	1491809	HIRAL C. JOSHI. Vs C. J. ASSOCIATES.
30	716063	1462540	KOLKATA TRADE MARK SERVICE. Vs Khaitan & Co.
31	724508	1440512	SAMIR KUMAR DAN, ADVOCATE vs LOYAL REGISTRATION SERVICES.
32	715768	1452059	KHAITAN & CO LLP vs DELHI REGISTRATION SERVICES

Date: 29/11/2022

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	729948	1557733	S. MAJUMDAR & CO vs INTERNATIONAL TRADE MARKS BUREAU
2	729766	1555386	AEGIS BUSINESS LTD. Vs DE PENNING & DE PENNING
3	729098	1536319	D. SEN & CO vs ARJUN T. BHAGAT & CO.
4	740108	1583274	CHAKRABORTY & ASSOCIATES vs DELHI REGISTRATION SERVICES
5	740494	1621135	L.S. DAVAR & CO. vs INTTL ADVOCARE.
6	875527	1633726	S.S. DATTA & ASSOCIATES vs K & S PARTNERS
7	739218	1628837	CHAKRABORTY & ASSOCIATES vs G.S. RIJHWANI & CO
8	752865	1628836	CHAKRABORTY & ASSOCIATES vs B.N. POOJARI
9	729475	1523320	RAJENDRA KUMAR MISHRA vs DINESH & CO.
10	728221	1544991	ANAND AND ANAND vs CHANDRAKANT M JOSHI

11	734387	1554391	DE PENNING & DE PENNING vs M.P. MIRCHANDANI & CO.
12	732643	1550555	DE PENNING & DE PENNING vs V. VEERARAGHAVAN, ADVOCATE
13	715578	1448281	S. MAJUMDAR & CO. vs SUBRAMANIAM & ASSOCIATES
14	721384	1479977	ANIRUDDHA MAITRA, ADVOCATE. Vs FATEHCHAND C. SHAH & CO.
15	716612	1479407	SAMIR KUMAR DAN, ADVOCATE vs VISHESH & ASSOCIATES.
16	713320	1439507	DASWANI & DASWANI. Vs UNITED OVERSEAS TRADE MARK CO.
17	263319	525091	MITRA & ASSOCIATES vs L.S. DAVAR & CO.
18	176520	1087477	D. P. AHUJA & CO. vs G.S. RIJHWANI & CO.
19	717374	1440858	L.S.DAVAR & CO vs ARJUN T. BHAGAT & CO.
20	715674	1425262	KOLKATA TRADE MARK SERVICE. Vs Y. J. TRIVEDI & CO.
21	717363	1480065	GOODWILL REGISTRATION SERVICE vs KOLKATA TRADE MARK SERVICE
22	726646	1424725	D. SEN & CO. Vs SHUKLA TRADE MARK COMPANY.
23	721015	1485221	KOLKATA TRADE MARK SERVICE. Vs RAHUL BERUAR
24	718498	1411841	D. SEN & CO. vs JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.
25	725659	1420805	D. SEN & CO. vs THAKUR & CO.
26	713648	1485241	D. P. AHUJA & CO. vs LALJI ADVOCATES

27	719279	1469435	ANAND & ANAND vs GROSER & GROSER
28	718507	1490069	D. SEN & CO. vs ANAND AND ANAND.
29	720275	1481099	S. MAJUMDAR & CO. vs MACE CORPORATE ASSOCIATE.
30	725577	1502923	D. P. AHUJA & CO. vs TRADE MARK REGISTRATION BUREAU.
31	723881	1501059	SHUKLA TRADE MARK COMPANY. Vs ARJUN T. BHAGAT & CO.
32	716060	1455798	S.K. DUTT vs MANGLA REGISTRATION SERVICE.

Date: 30/11/2022

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	754392	1549792	D. SEN & CO. vs D.KUMAR DHINGRA
2	733422	1564740	D. SEN & CO. vs WARDEX PHARMACEUTICALS PVT LTD.
3	179255	1190350	GREAT TRADE MARK BUREAU vs G.A. RANDEIAN LIMITED
4	162197	684115	L. S. DAVAR & CO vs AMITABHA SEN & CO.
5	875536	3380222	LEXMOTION vs THE ACME COMPANY
6	916189	3608024	DASWANI & DASWANI vs TRADE MARK PROTEC CO.
7	197542	1192627	L.S. DAVAR & CO. vs MADAMSER & CO.
8	248220	1367438	SURESH & CO. vs DEPENNING & DEPENNING

9	770307	1812815	L.S. DAVAR & CO. vs WORLDWIDE REGISTRATION BUREAU.
10	233256	1274966	L.S. DAVAR & CO. vs W.S. KANE & CO
11	197127	1289585	D. P. AHUJA & CO. vs ARORA REGISTRATION SERVICE
12	901661	3559267	DASWANI & DASWANI. Vs TRADE MARK PROTEC CO.
13	714936	1429953	TRADE MARK REGISTRATION BUREAU. Vs LALJI ADVOCATES
14	723544	1454996	TRADE MARK REGISTRATION BUREAU. Vs GOODWILL REGISTRATION SERVICE
15	725569	1512164	MAHTTA & CO. Vs FRANCO-INDIAN PHARMACEUTICAL PVT. LTD
16	728653	1544063	RNA, IP ATTORNEYS vs ARJUN T. BHAGAT & CO.
17	714752	1424752	D. P. AHUJA & CO. vs REMFROY & SAGAR
18	723884	1094241	L.S.DAVAR & CO vs INTTL ADVOCARE
19	711587	1104823	SHUKLA TRADE MARK COMPANY. Vs TAS & CO.
20	192448	1124873	HARENDRA KUMAR SINGH vs V. G. PARULKAR.
21	163559	1093627	KOLKATA TRADE MARK SERVICE vs SHUKLA TRADE MARK CO.
22	172597	1124372	C.J. ASSOCIATES vs COMPANY SECRETARY
23	720518	1512392	S. MAJUMDAR & CO. vs MAKHIJA & ASSOCIATES.
24	730450	1419654	REMFROY & SAGAR vs MANGLA REGISTRATION SERVICE.

25	730449	1419654	REMFY & SAGAR vs MANGLA REGISTRATION SERVICE.
26	730449	1419654	REMFY & SAGAR vs MANGLA REGISTRATION SERVICE.
27	728122	1516016	KOLKATA TRADE MARK SERVICE. Vs WORLDWIDE REGISTRATION BUREAU.
28	730450	1419654	REMFY & SAGAR vs MANGLA REGISTRATION SERVICE.
29	721370	1498322	S. MAJUMDAR & CO. vs LALL & SETHI.
30	722160	1477352	D. P. AHUJA & CO. vs LALJI ADVOCATES
31	728652	1544063	RNA, IP ATTORNEYS vs ARJUN T. BHAGAT & CO.
32	715151	1447416	KAUSHIK CHOWDHURY ASSOCIATES, ADVOCATES vs DASWANI & DASWANI.